

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 126 OF 2018 IN EP NO. 01 OF 2017 IN
APPEAL NO. 228 OF 2012**

Dated: 9th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s. SNJ Sugars & Products Ltd.

**.... Petitioner(s) /
Appellant(s)**

Vs.

**Transmission Corporation of Andhra Pradesh Ltd. &
Ors.**

.... Respondent(s)

Counsel for the Petitioner(s) : Mr. Krishnan Venugopal, Sr. Adv.
Mr. A. Sashidharan
Mr. A. Venayagam Balan
Ms. V. S. Lakshmi

Counsel for the Respondent(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Ms. Prerna Singh
Mr. Geet Ahuja for R-2 & 3

Mr. K.V. Mohan
Mr. K.V. Balakrishnan for APERC

ORDER

IA No. 128 of 2018

(Appln. for directions)

In view of the fact that the amounts in issue are from the year 2003-04 and that the final judgment of this Tribunal in the matter was delivered in the year 2013, counsel for the applicant express some urgency in the matter.

Therefore list this application along with Appeal No. 387 of 2017 for hearing on **25.09.2018.**

(Justice N. K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member

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